NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA



C.P.(CAA) No.640/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company		AIE Valley Traders Pvt Ltd		
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1,	BIDISHA	ACHARI, PCS	Petitioners	Bridishe Achami 13/12/2017

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)